

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

T.A. No.61/838/2020

This the **20th** day of July, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)



1. Brij Kishori Bhat (age 41 years) W/o Rakesh Bhat (D/o Poshkar Nath Bhat) at present R/o H. No.381, Sector-3, Gangyal, Jammu & 10 ors.

.....Applicants

(Advocate:- Mr Dileep Bhan- Not Present)

Versus

1. State of Jammu & Kashmir through Commissioner Cum Secretary to Government, Revenue Department, Govt of J&K, Jammu & Ors.

.....Respondents

(Advocate: Mr. Amit Gupta, AAG)

ORDER
[O R A L]

(Delivered by Hon'ble Mr. Anand Mathur, Member-A)

Despite sending the link to the learned counsel for the applicants for joining the video conference, he has not joined the conference today.

2. On the previous date i.e. 22.01.2021 nobody had joined the video conference on behalf of the applicants and today also none appears for the applicants. It seems that the applicants have lost interest in pursuing the matter. Accordingly, the T.A. is dismissed due to non appearance of the applicants.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)

Sushil